

14

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 607/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: Ajay C. Mehta & Akshay J.Doshi  
V/s.  
RNA Corp Pvt. Ltd

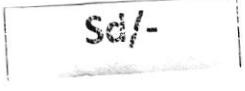
SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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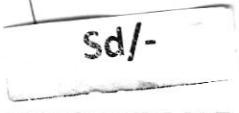
ORDER

CP 607/271-272/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 16.2.2018.

  
Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

  
Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)